Oral Answers

Shri Nanadas: May I know the total expenditure on the salt works we have taken from the Rajasthan Government and the progressive total amount of compensation we have paid since we have taken those works?

Shri R. G. Dubey: I have not followed the question.

Mr. Speaker: The total expenditure and the progressive total amount of compensation.

The Minister of Production (Shri K. C. Reddy): The total expenditure and the progressive total amount of compensation? I am afraid, I require notice to answer this question.

Shri Nanadas: Are we paying this kind of compensation to any other State Government, and if so to which State Government?

Shri R. G. Dubey: So far as other State Governments are concerned, that information is not available just now.

BASIC EDUCATION IN DEVELOPMENT BLOCKS

*479. Shri B. K. Das: Will the Minister of Planning be pleased to state:

(a) whether Basic education has been introduced in the Community Development Blocks;

(b) if so, how many Basic schools and in how many blocks they have s_0 far been started; and

(c) whether education in such schools is free and compulsory?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) 662 New basic schools were opened in 22 Community Projects and 23 Development Blocks.

(c) Education is free but except in certain areas, it is not compulsory.

Shri B. K. Das: With reference to answer given to part (b) of the question, may I know how many schools old schools—have been converted into basic schools?

Shri Hathi: Two hundred and sixtythree. **Shri B. K. Das:** May I know whether any middle schools have been converted into senior basic schools?

Shri Hathi: Fifty-two.

Shri B. K. Das: May I know whether any estimate has been made regarding the increase in percentage of the students attending those schools, who are between the age group of six to fourteen, and if so, what is that increase in percentage?

Shri Hathi: That figure, perhaps, is not available.

Shri S. N. Das: May I know the break-up of the number of schools started in the community project areas statewise?

Shri Hathi: I have got the full list but it will take a long time to read. I shall lay that list on the Table.

अपहुत महिलाओं की पुनः प्राप्ति

*४८०. श्री बाल्मीकि : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत और पाकिस्तान में अपह्रुत महिलाओं की पुनः प्राप्ति के लिये अभी तक काम किया जा रहा है ;

(ख) अब तक कितनी महिलायें प्राप्त की गई हैं ; और

(ग) इस काम में सहयोग देने वार्लः असरकारी संस्थाओं के नाम क्या है ?

The Deputy Minister of External Affairs (Shri Anil K. Chanda): (a) Yes.

(b) The total number of persons recovered is 21,141 in India and 8,831 in Pakistan upto 31st December 1953.

(c) Attention of the hon. Member is invited to the reply given to part (b) of his starred question No. 43 on the 3rd August, 1953, by me. The answer was that members of various organizations have assisted Government in this work on humanitarian grounds. भी बाल्मीकि: पिछले तीन वर्षें में इस विभाग पर कितना रुपया खर्च किया गया ?

Shri Anil K. Chanda: May I submit. Sir, that two days ago, we had a lengthy discussion of this matter in connection with the Recovery of Abducted Persons Bill and all the information which we had in our possession had been given to the House?

Shrimati A. Kale: May I know the expenditure involved in this recovery work so far?

Shri Anil K. Chanda: It is wellknown; roughly speaking, it is about Rs. 9 lakhs a year.

बाभ का हाय से कुटना

***४८२. भी विमूति मिश्र**ः क्या व।णिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे किः

(क) केन्द्रीय सरकार ने पंच वर्षीय योजना के अन्तर्गत बिहार सरकार को हाथ से धान कूटने के सम्बन्ध में अभी तक कुल कितना धन दिया है ;

(ख) राज्य में इस कार्यमें अभी तक कितनी प्रगति की गई है ?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) No grant has yet been disbursed to any State.

(b) Does not arise.

श्री बिभूति मिश्र : क्या सरकार इस व्यवसाय को राइस मिल्स से बचाने के लिये कोई कार्यक्रम बना रही है ?

Shri T. T. Krishnamachari: All that I can say is that an amount of Rs. 3,00,000 has been placed at the disposal of the All-India Khadi and Village Industries Board and the money has not been disbursed yet. श्री विभूति मिश्र ः क्या सरकार अपने मुहकमों के खर्चे के लिये इस हाथ से कुटे द्रुए चावल को खरीदेगी ?

वाणिज्य मंत्रे (श्रीकरमरकर): उस पर विचार जरूर करेगी।

Shri Sinhasan Singh: In the last session, in reply to a similar question about the recommendation of the Planning Commission to introduce hand-pounding of rice. Government said that the matter was under consideration. May I know whether the Government have arrived at any conclusion on introducing hand-pounding in the place of milling?

Shri T. T. Krishnamachari: All 1 can say really is that so far as the Central Government is concerned. the agency through which we act happens to be the All-India Khadi and Village Industries Board. As I said, a sum of Rs. 3,00,000 has been placed at their disposal. They asked for an An additional additional amount. sum of Rs. 1,25,000 has been placed at their disposal. My information was that no money has yet been disbursed.

TOBACCO

*483. Shri Raghavaiah: Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have received any representations in facilitate the disposal of large tobacco stocks, under the Indo-Soviet Agreement; and

(b) if so, the steps Government have taken in this regard?

The Minister of Commerce (Shri Karmarkar): (a) Yes, Sir.

(b) Tobacco has been included as one of the items of export from India to U.S. S. R. in the recent Indo-U.S.S.R. Trade Agreement.

Shri Raghavaiah: May I know whether any businessmen have gone